NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 25(ND)2010 **CA. NO**.

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.09.2016

NAME OF THE COMPANY: M/s. Anil Kumar Garg V/s. Queens Granite Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Ranjana Ray General, Adu Respondents

Responden

ORDER

At request of the Ld. Counsel for the petitioner, the matter is adjourned to 05.10.2016.

(Ina Malhotra) Member Judicial